

**I. Report and Accounts (1985-86) of the Institute of Defence Studies and Analyses, New Delhi, and related papers**

**II. Notifications of the Ministry of Defence and related paper**

**III. Navy Leave (Amendment) Regulations, 1986**

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Institute for Defence Studies and Analyses, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—3435/86 for (i) and (ii)].

II. (1) A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, under sub-section (3) of section 281 of the Cantonments Act, 1924:—

(i) Notification S.R.O. No. 42, dated the 9th February, 1985, publishing the Subathu Cantonment Board (Division into Wards) Rules, 1985.

[Placed in Library. See No. LT—3425/86]

(ii) Notification S.R.O. No. 213, dated the 28th September, 1985, publishing the Clement Town Cantonment (Division into Wards) Rules, 1985.

[Placed in Library. See No. LT—3430/86]

(iii) Notification S.R.O. No. 229, dated the 2nd November, 1985, publishing the Ahmedabad Cantonment (Division into Wards) Rules 1985.

[Placed in Library. See No. LT—3432/86]

(iv) Notification S.R.O. No. 75, dated the 1st March, 1986, publishing the Roorkee Cantonment (Division into Wards) Rules, 1986.

[Placed in Library. See No. LT—3426/86]

(v) Notification S.R.O. No. 76, dated 1st March, 1986, publishing the Badamibagh Cantonment (Division into Wards) Rules, 1986.

[Placed in Library. See No. LT—3427/86]

(vi) Notification S.R.O. No. 77, dated the 1st March, 1986, publishing the Jammu Cantonment (Division into Wards) Rules, 1986.

[Placed in Library. See No. LT—3428/86]

(vii) Notification S.R.O. No. 99, dated the 8th March, 1986, publishing the Pachmarhi Cantonment (Division into Wards) Amendment Rules, 1986.

[Placed in Library. See No. LT—3429/86]

(viii) Notification S.R.O. No. 228, dated the 2nd November, 1985, publishing the Ranikhet Cantonment (Division into Wards) Rules, 1985.

[Placed in Library. See No. LT—3431/86]

(ix) Notification S.R.O. No. 336, dated the 22nd November, 1986, publishing the Fatehgarh Cantonment (Division into Wards) Rules, 1986.

[Placed in Library. See No. LT—3433/86]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the notifications mentioned at (1) (i) to (viii) above.

[Placed in Library. See No. LT—3425 to 3432/86]

III. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 340, dated the 22nd November, 1986, publishing the Navy Leave (Amendment) Regulations, 1986, under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT—3434/86]

**Report and Accounts (1985-86) of the National Institute of Public Finance and Policy, New Delhi and related papers.**